

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1603**

TO BE ANSWERED ON THE 26TH July, 2016/ SHRAVANA 4, 1938 (SAKA)

FUNDING FOR NGOS

**1603. SHRI GODSE HEMANT TUKARAM:
SHRI AJAY MISRA TENI:
SHRI KESINENI NANI:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of Non-Governmental Organisations (NGOs) registered under the Foreign Contributions Regulations Act (FCRA) and the total funds received from abroad along with the details of NGOs which have received more than one crore rupees during the last three years and the current year, State-wise;

(b) whether the Government constantly monitors or has conducted any inquiry to ensure that the funds received by the NGOs are utilised properly for the designated works/purposes during the said period and if so, the details and outcome thereof;

(c) whether the Government has received complaints with regard to misutilisation of foreign funds and violation of FCRA rules by NGOs and if so, the details thereof and the action taken against them during the said period, NGO and State-wise; and

(d) whether the Government has any proposal to simplify rules and procedures for registration and audit process for the NGOs and if so, the details thereof along with the steps taken by the Government to ensure proper utilization of funds by NGOs?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) : As on date, 33,091 Non-Governmental Organisations (NGOs) are registered under the Foreign Contribution Regulations Act (FCRA) and the total funds received from abroad during the last three years and current year is Rs.50944.54 crore. The details of NGOs which have received more than one crore rupees during the last three years and the current year, State-wise is at annexure-I to IV.

(b) & (c): Government monitor funds received by the NGOs and also complaints/inputs that are received from various sources including security agencies in this regard. In cases of violation is taken after conducting inspection of the records and accounts giving due opportunity to the concerned association/NGO. In 2014, penalty amounting to Rs. 51,99,526/- on 24 associations, in the year 2015 an amount of Rs.80,11,010/- on 71 associations and in the year 2016 an amount of Rs.32,78,717/- on 08 associations for compounding the offence for receipt and utilization of foreign contribution without obtaining registration or prior permission under the FCRA, 2010 was imposed. Notices were issued to around 21,000 associations in 2011 and to 10,343 associations in 2014 for not filing annual returns continuously for three years. Consequently,

registration of 4138 associations was cancelled in July 2012 and of 10,020 in March 2015 after issue of show cause notices to such associations and giving them adequate opportunity. State wise number of associations, whose FCRA registrations were cancelled during the said period is at annexure-V. Names of associations against whom actions of cancellation has been taken are available on the website www.fcraonline.nic.in of the Ministry of Home Affairs.

(d): Recently, a number of steps have been taken for enhancing the transparency, accountability and effective monitoring of foreign contribution received by the associations registered under the FCRA, 2010 and rules and procedures have been simplified substantially by an amendment to the FCRR in 2015.

Annexure-I**State wise number of associations who have received foreign contribution more than one crore rupees during 2012-13**

Sl. No.	State	No. of NGOs	Amount received (In Rupees)
1	Andhra Pradesh	232	10614146945.09
2.	Andaman & Nicobar Islands	2	46715369.45
3	Arunachal Pradesh	2	46013320.00
4	Assam	34	925774790.83
5	Bihar	44	1409743367.26
6	Chandigarh	3	114337937.21
7	Chhattisgarh	18	344822623.54
8	Delhi	297	23695332275.77
9	Goa	7	149408265.81
10	Gujarat	108	3856970543.69
11	Haryana	6	85508402.38
12	Himachal Pradesh	14	1717447795.87
13	Jammu & Kashmir	10	174583006.79
14	Jharkhand	41	1129940487.45
15	Karnataka	255	10020833595.79
16	Kerala	191	8285982359.40
17	Madhya Pradesh	46	1693070990.10
18	Maharashtra	199	10072540971.78
19	Manipur	9	270905884.96
20	Meghalaya	15	407013702.10
21	Mizoram	1	10096878.85
22	Nagaland	7	368546962.17
23	Orissa	56	1402602203.77
24	Pondicherry	9	202903831.39
25	Punjab	13	975813509.65
26	Rajasthan	34	1151067806.65
27	Sikkim	1	18138772.00
28	Tamil Nadu	291	15322399028.11
29	Tripura	5	75273799.40
30	Uttar Pradesh	70	1705438462.14
31	Uttarakhand	30	890629012.92
32	West Bengal	136	6214195303.00

Annexure-II**State wise number of associations who have received foreign contribution more than one crore rupees during 2013-14**

Sl. No.	State	No. of NGOs	Amount received (In Rupees)
1	Andhra Pradesh	239	12306133534.28
2.	Andaman & Nicobar Islands	2	41655761.99
3	Arunachal Pradesh	5	81047132.23
4	Assam	33	912250619.70
5	Bihar	42	1847633499.71
6	Chandigarh	4	159902145.53
7	Chhattisgarh	18	448178119.51
8	Dadar Nagar Haweli	1	10031474.00
9	Delhi	303	28633687876.41
10	Goa	4	140470269.50
11	Gujarat	97	4569240760.18
12	Haryana	7	279771587.71
13	Himachal Pradesh	20	1585693992.11
14	Jammu & Kashmir	12	206758200.68
15	Jharkhand	40	1188297589.77
16	Karnataka	267	12208247994.83
17	Kerala	213	9326177191.42
18	Madhya Pradesh	45	1593061354.13
19	Maharashtra	207	12402050849.11
20	Manipur	11	302799554.17
21	Meghalaya	13	398205000.06
22	Mizoram	2	23216033.00
23	Nagaland	8	333735896.72
24	Orissa	74	1904222869.17
25	Pondicherry	11	258508196.73
26	Punjab	19	1414269425.19
27	Rajasthan	39	1535196625.53
28	Sikkim	2	79247453.00
29	Tamil Nadu	294	15778116871.45
30	Tripura	4	86170055.21
31	Uttar Pradesh	77	2104812860.40
32	Uttarakhand	42	1276072720.22
33	West Bengal	146	7138128913.47

Annexure-III**State wise number of associations who have received foreign contribution more than one crore rupees during 2014-15**

Sl. No.	State	No. of NGOs	Amount received (In Rupees)
1	Andhra Pradesh	289	26316676246.09
2.	Andaman & Nicobar Islands	2	133183879.86
3	Arunachal Pradesh	5	106915497.87
4	Assam	34	1296045644.06
5	Bihar	62	4849304283.26
6	Chandigarh	5	293949279.32
7	Chhattisgarh	33	1238638732.83
8	Dadar Nagar Haweli	1	41000367.21
9	Delhi	398	49835066505.03
10	Goa	14	382873932.87
11	Gujarat	144	8671055179.81
12	Haryana	14	648475789.84
13	Himachal Pradesh	28	3234779395.48
14	Jammu & Kashmir	23	522252277.02
15	Jharkhand	59	2439667024.53
16	Karnataka	355	18500807510.87
17	Kerala	244	23484706298.86
18	Madhya Pradesh	78	4687550425.25
19	Maharashtra	312	24911239500.24
20	Manipur	10	299066291.33
21	Meghalaya	19	576201978.49
22	Mizoram	1	11198911.22
23	Nagaland	7	409809065.37
24	Orissa	89	2802093708.06
25	Pondicherry	18	412724516.29
26	Punjab	22	2178012173.10
27	Rajasthan	61	2551819861.53
28	Sikkim	3	119160828.10
29	Tamil Nadu	384	23164996102.12
30	Telangana	21	1376800487.91
31	Tripura	5	87498523.41
32	Uttar Pradesh	102	3514882704.72
33	Uttarakhand	52	2401417219.16
34	West Bengal	174	9867823039.21

Annexure-IV

State wise number of associations who have received foreign contribution more than one crore rupees during 2015-16 (As per returns filed as on 21.07.2016)

Sl. No.	State	No. of NGOs	Amount received (In Rupees)
1	Andhra Pradesh	5	98925958.74
2	Assam	2	88995988.70
3	Bihar	5	318610789.11
4	Chhattisgarh	1	16921652.44
5	Delhi	12	2308553142.95
6	Gujarat	16	495804084.38
7	Himachal Pradesh	2	176917041.82
8	Jharkhand	2	24133699.00
9	Karnataka	11	258728982.05
10	Kerala	20	451438677.37
11	Madhya Pradesh	10	408416709.26
12	Maharashtra	15	451336520.28
13	Manipur	2	46998177.01
14	Nagaland	3	399124886.82
15	Orissa	5	123246238.84
16	Rajasthan	1	10552992.00
17	Tamil Nadu	25	952454079.14
18	Telangana	8	303097849.90
19	Uttar Pradesh	7	229757230.54
20	Uttarakhand	4	106522524.75
21	West Bengal	22	616772118.55

ANNEXURE-V

State wise number of associations whose FCRA registration cancelled during 2012 to 2016(till date)

Sl. No.	State	No. of NGOs cancelled in 2012	No. of NGOs cancelled in 2013	No. of NGOs cancelled in 2014	No. of NGOs cancelled in 2015	No. of NGOs cancelled in 2016
1	Andhra Pradesh	670		5	945	
2.	Andaman & Nicobar Islands			2	6	
3	Arunachal Pradesh	6			27	
4	Assam	4		1	126	
5	Bihar	20		5	633	
6	Chandigarh	6		2	12	
7	Chhattisgarh	7		1	34	
8	Dadar Nagar Haweli	1				
9	Daman & Diu				1	
10	Delhi	299	1	13	382	
11	Goa	10			46	
12	Gujarat	158		2	361	
13	Haryana	21	1		75	
14	Himachal Pradesh	23		2	44	
15	Jammu & Kashmir	5			36	
16	Jharkhand	9		2	113	
17	Karnataka	296		1	804	
18	Kerala	450	1	2	527	
19	Madhya Pradesh	92		1	159	
20	Maharashtra	352		2	964	1
21	Manipur	128			289	
22	Meghalaya	9		1	32	
23	Mizoram	2			15	
24	Nagaland	35		1	55	
25	Orissa	160		3	627	
26	Pondicherry	6			14	
27	Punjab	7		1	67	
28	Rajasthan	110		1	148	
29	Sikkim				10	
30	Tamil Nadu	794		5	1062	
31	Telangana			5	465	
32	Tripura				14	
33	Uttar Pradesh	72	1		1144	
34	Uttarakhand	2		1	47	
35	West Bengal	384			736	
	Total	4138	04	59	10020	01